NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 12-A to F of 2016 with TP No. 12/397-398/NCLT/AHM/2016 (New) CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014 With CP No. 3/397-398/CLB/MB/2011 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HITESH BUCH	PCS	For Resp	When
2. R. K. hupta	Adu	For Petitionen	Qui.

<u>ORDER</u>

Learned Advocate Mr. R.K. Gupta present for Original Petitioner. Learned PCS Mr. Hitesh Buch present for Original Respondent No.1. None present for other Respondents.

At request of both parties on the ground of settlement process is going on.

At request of both parties, list the matter on 07.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.

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